plicants for the issue af passports have been modified recently; and

(ii) if so, what are ihe details of changes introduced in the system?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Yes, Sh'-

(b) The requirement of the financial guarantee es prefcribed in the Passport Rules hac, been abolished. Consequently ihe verification certificate which was one of the eleven alternatives for the financial guarante..-ig now not required. A passport applicant now haf to fill in the application form and enclose five copies of photographs, out of which two are to be attested by a Station House Officer or a Magistrate or a Gazetted officer' of a State or Central Government, without having produce either the verification certificate which was to be signed by a Member of Parliament or a Member of Legislative Assembly or Member of Legislative Council etc., or an officer not below the rank of Deputy Secretary to the Go\ ernment etc., or a financial guarantee. With the new measure the number of attesting authorities photographs has, thus become many times larger, which will help the applicants. Moreover, the police authorities in all the state have been requested to expedite the issue of identity and security verification reports.

## Westera European Airline posting its forces men as security guards

3181.. SHRI NIRMAL CHAT. TERJEE: SHRI MOSTAFA BIN QUASEM.

Will the Minister of HOME AB" FAIRS be pleased to state:

(a) whether it 's a fact that the Reserve Bank of India lost of stupendous sum because a western European airline is posting Its armed 'orced

men as a security airilen is posting its armed forced men as its security guards after entering them into the country as tourists;

to Questions

- (b) whether holders of tourist visas seeking employment or working in India invite punishment under the Indian Penal Code:
- (c) whether follow-up 'action is initiated against the said airline;
  - (d) if so, the detailg thereof; and
- (e) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN); (a) and (b) According to the information received from ihe Civil Aviation Department, they are not aware of the fact that any Western European Airline had posted its armed guards after entering them into the country as tourists, since 2S71. Tourist visa holders are prohibited to seek employment <r work in any capacity in India according to our visa Rules. Defaulters while not attracting the provision of Indian Penal Code are served with Quit India notices and Ln some cases are deported and black listed.

(c) to (e) Does not arise.

दिल्ली में लारेंस रोड स्थित दिल्ली विकास प्राधिकरण की ग्रावासीय वस्तियों में नागरिक सेवाएं

3182. हा० गोविन्द्र दास रिष्ठारिया : क्या पह मंत्री यह बताने की कृपा करेंगे T# :

(क) दिल्ली विकास प्राधिकरण की ल रेंस रोड स्थित धावासीय घरितयों भी नागरिक सेवाएं नगर निगम को किस वर्ष सौंपी गई थीं तथा नगर निगम ने "हेफी-सियन्सीज" (किमयों) के लिये विकास प्राधिकरण से कितना रुपया बसुल किया था श्रीर उसका मदवार ब्यौरा क्या है ;

- (ख) क्यायहसच है कि इस क्षेत की "सी-2 पाकेट" की सारी सहवीं, नालियां व रास्ते (सीमेन्ट कंकीट पथ) भी नगर निगम को सौंपे गए थे;
- (ग) यदि हां, तो निगम ने इस पाकेट के रास्तों (सीमेंट कंकीट पथ) की मरम्मत पर ब्रभी तक कितना धन व्यय विवाहै; स्रीर
- (घ) का उपर्यका क्षेत्र में रास्तों की दशाखराब है और उनकी मरम्मत ठीक से नहीं की गई है, यदि हां, तो उसके क्या कारण हैं ?

राज्य विभाग में राज्य मंत्री (श्री पी०ए० संगमा) : (क) लारेंस रोड में कुछ प्रावासीय पाकेटों की सेवाएं मई, 1978 में दिल्ली विकास प्राधिकरण द्वारा दिल्ली नगर निगम को सौंपदी गई थी। दिल्ली विचास प्राधिकरणदारा "डैफोसियन्सीक" (कमियां) चार्जेज के रूप में 8,67,400 रुपए की राशि दो गई थी जिसमें से 6,79,900 रपए राडकों में कमियों के लिए और 1,87,500 रुपए बरसाती नालियों के लिए थे।

- (ख) अन्तिरिक्त सोमेंट कंकोट रास्तों ग्रौर चौकी संरक्षण के ग्रतिरिक्त सड़कें, भीरगलियां नालियां निगम को सौंपी थी।
- (ग) अलग-अलग पाकेटों के लिए कोई ग्रलग-प्रलग लेखा नहीं रखा जाता फिरभी हाल में सी-11 पाकेट में बाहर सीमेंट कंकीट रास्तों के सुधार के लिए 25,000 रुपए के आंकलन की स्वीकृति दी गई है ।
- (घ) नगर निगम पिछले तीन वधी (1982-83 से 1984-85) के दौरान इस क्षेत्र में सुधार और सड़कों की मरम्मत के लिए अपनी राजस्व निधियों में से 19.60 लाख की राशि पहले ही खर्चकर चुका है। चालू वित्त वर्ष (1985-86) में इस क्षेत्र में सड़कों के सुधार/मरम्मत के लिए कार्य मुरू हो गया है। इसके अतिरिक्त लारेंस रोड जो इन ब्रावासीय पाकेटों के लिए मुख्य

रास्ता है को 85.00 लाख रुपए की अनुमानित लागत से चौड़ा विःया जा रहा है श्रीर सुधारा जा रहा है।

to Quesions

## Steps to avoid calling of army maintaining law and order

3183. SHRI SURESH KALMADI;. SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HOME AFFAIRS be pleased 'to state:

- Ca) what steps have been taken to j avoid repeatedly calling the army for maintaining law and order; and .
  - (b) whether Government are considering strengthening and trail!
  - e Central Reserve Police force for the purpose or raising a separate force of exservicemen for thig purpose?

THE MINISTER OF HOME AFFAIRS (SHRI S. B CHAVAN); (a) ' and (b) The existing Central Police Forces have been augmented to meet any law and order situation. This will help in minimising the use of Army for maintaining law and order. There is no proposal for raising a separate force of ex-servicemen for this purpose.

## 5-day week in Government offices

- 3184. SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT;
- (a) whether the 5-day week has increaed efficiency in Government Departments; and
- (b) if not, wnether Government Propose to reconsider introouong ti-da<sub>v</sub> week again?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND